

Declaration of Assets and Liabilities

**FEBRUARY 2023** 

I......RAJEEV RANNJAN......, son/daughter/wife of. .DINESH PRASAD....., aged....32.... years, belonging to ...BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT ..... service and presently working as RESEARCH/REFERENCE ASSISTANT... ......give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

## A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) (KRITIKA RAJ)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	35000/-	45000/-	NIL	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	1,10,000/-	90,000/-	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	PPF RS 90,000/- Shares RS 42000/- MF RS 2,10,000/-	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	APACHE 160 CC	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	(GOLD)	250 GM (GOLD) 13,00,000/-	NIL	NIL	NIL
(vii)		SAMSUNG AC 1.5 TON	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

Dependant here means a person substantially dependent on the income of employee.

Rajeer Ranjan. 14.02.2023

## B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 11.02.2023
(a)	(i) Loans from Banks	HDFC Bank Pvt. Ltd.	6,06,000/-
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of	NIL	NIL
	electricity		
	(d) dues to departments dealing with telephones	NIL	NIL

Rajeer Ranjan.

	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL .		NIL	
	(f) Other dues, if any	NIL	13, 7.3	NIL	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN: AYMPR6784J AY 2022-23 ACK NO. 857336270180722			
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL		NIL	
	(iii) Sales Tax [Only in case of proprietary business]	NIL		NIL	
	(iv) Property Tax	NIL		NIL	

## Personal Detail

GPF/CPF/PRAN NO. 110104056369

GENDER MALE

DATE OF BIRTH :-21/06/1990

CLASS/GROUP

CADRE BIHAR LEGISLATIVE ASSEMBLY

HOME DISTRICT :-**PATNA** 

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Rajeev Ranjan.

Name of Employee: .... RAJEEV RANJAN ......

Place:.....PATNA

Designation: .RESEARCH/REFERENCE ASSISTANT ...

Date:.....14.02.2023

Department:......LIBRARY......

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Rajeer Ranjan. 19.02.2023